(2) Expeditious disposal and sympathetic consideration of applications from Estates for clearfelling areas for expansion of plantations; and

(3) Reconsideration of the need for Madras Private Forests (Assumption of Management) Act, 1961, denotification of reserve lands of plantations, and exemption of plantations from the purview of the Act.

The reaction of the Government of Tamil Nadu is as indicated below:

(1) Tamil Nadu Government have already decided that all developed areas under tea and coffee in areas notified under the Madras Hill Stations (Preservation of Trees) Act, 1955, should be exempted from the purview of the Act to enable cutting of trees without permission of Collector. Necessary notification is being published.

(2) Applications are being disposed of quickly. The question of amending the above Act to empower District Forest Officer with powers of Government under Section 3(1-A) of the Act is for the State Government to consider.

(3) Request for general exemption from all Acts is not possible. Tamil Nadu Government have decided that all notified areas, which have been subsequently developed with plantation crops, may be excluded from the purview of the Act. Even in respect of undeveloped areas, Collector of Nilgiris has been requested to consider the exclusion of such areas on merits.

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported explosion of a live bomb at Tapeshwari in Bhuj-Kutch

DR. B. N. ANTANI (Gujarat): Madam, I rise to call the attention of the Minister of Home Affairs to the reported explosion recently of a live bomb at Tapeshwari in Bhuj-Kutch, resulting in the death of five school children, and the recovery of four more live bombs there and another with Pakistani marks in Madhapur Village (Kutch).

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Madam, the Government of Gujarat have intimated that a bomb explosion occurred at 1415 hrs. on 2nd August 1969 near Tapeshwari temple, 5 miles south of Bhuj in Gujarat where a party of pupils and teachers of the Madhapur Primary School had gone on a picnic. As a result of the explosion, 5 boys aged about 13 to 14 years died.

The source and nature of the bomb which exploded are being ascertained by the State Government. It is further reported that no more live bombs have been found near that place since that date. Military and border security authorities have been requested by the State Government to comb the area for any unexpected bombs.

DR. B. N. ANTANI: This incident occurred on the 2nd August. The news was broadcast on the same evening. I raised it in the House on the 8th August and the Ministry was directed to collect the facts and make a statement. It is 22nd August today. May I know the reason for such a long delay in collecting this information and making a statement? Madam Deputy Chairman, this is not the case of a mere accident howsoever tragic and sad it is this is a very material question of border security and infiltration of Pakistanis from India Bridge after the acceptance of this nefarious and sacrilegious Award and demarcation. Madam, a particular aspect of this incident is that all these live bombs are found near military garrisons stationed in Madhapur in Kutch. It will be remembered that the tragic death of Chief Minister of Gujarat was due to this sort of espionage of the Radar at Badin a few miles from this Rann which has been demarcated. I want the Minister to tell me what is the position of border security force there? What is the vigilance there? Is India Bridge safe? All these questions arise and I want clarification and information on them. The Home Minister may come out and say that everything is O. K. and in order. This, Madam Deputy Chairman, I declare on behalf of the poor suffering people of Kutch, will be mere complacency and we demand some sort of an assurance that there will be eternal vigilance on the border after we have been deprived of Kanjarkot and Chhad Bet.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : As far as delay in answering this is concerned, I do not think there has been any delay. As soon as the call-attention had been admitted we have come forward before the House to give whatever information that we have. And information in such matters has to be collected from the State Government sources. It is natural that in a place which has seen military operations here and there there might be certain war ammunitions although attempts have been made to clear the area of these things so that no tragic happenings take place.

As far as the question of safeguarding the area is concerned, we have taken all due precautions and border security force in proper strength has been deployed so that there is no danger to that area. I would assure the hon. Member that he should not have any undue anxiety about this matter although his anxiety can be understood. We have taken all precautions that are necessary to safeguard the security of that area.

DR. B. N. ANTANI : I am grateful to the hon. Minister for giving this assurance. I am not so timid but I say we have facts before us. I would draw his attention to another event. Six Pakistanis who were in our custody went away in India's motor launch from that border and that has not been detected. What sort of security is being exercised there ? Such incidents happen every day and I suspect there is collusion somewhere. I warn the Home Ministry to beware. This collusion is among the machinery stationed there and in the name of checking smuggling all these things happen there which are in violation of military precautions.

SHRI VIDYA CHARAN SHUKLA : We would take due note of this.

SHRI DAHYABHAI V. PATEL (Gujarat) : Will the hon. Minister tell us whether the Government has taken due note of the incidents to which my friend, Dr. Antani, who just preceded me, drew the attention of the Government ? Does he realise that the people of Gujarat particularly of Kutch feel that the Government is utterly complacent about this ? Has the Government any counter espionage machinery ? Is the Government looking into the question of infiltration by Pakistan and are you tracing any of them ? You don't seem to have succeeded in tracing any of them; that being so, what is the use of your assurances in this House which are given one after another ?

SHRI VIDYA CHARAN SHUKLA : We have got all arrangements there to look into these matters but I do not think it would be proper for me to disclose the details of the arrangements that we have made in this regard.

SHRI DAHYABHAI V. PATEL : I am not asking for details or secrets of the arrangements, if they have any. I would like to know if they have arrested one at least because that would show that you are active and vigilant.

SHRI VIDYA CHARAN SHUKLA : If the hon. Member wants the number of people arrested for espionage and other activities there, if he tables a separate question I shall collect the information.

श्रीमती पुष्पाबेन जनार्दनराय महेता (गुजरात) : कौस्टल एरिया में हमेशा ऐसा होता है कि पाकिस्तान के लोग वहां पर स्मगलिंग करने के लिए आते हैं। हमने यहां पर बार-बार कहा है कि सेन्ट्रल गवर्नमेंट की ओर से वहां पर सिक्युरिटी का इंतजाम होना चाहिये मगर अभी तक सैन्ट्रल गवर्नमेंट की ओर से कोई इंतजाम नहीं हुआ है ।

दूसरी बात मैं यह कहना चाहती हूं कि कच्छ का जो कौस्टल एरिया है, वह ब्रोकन एरिया है और हमने प्राइम मिनिस्टर के सामने वहां की बात रखी थी मगर अभी तक जिस तरह का हमारा प्रोटेक्शन होना चाहिये, सिक्योरिटी फोर्स को एक्टिव होना चाहिये, उस तरह की बात अभी तक नहीं हुई है। हमेशा दो चार रोज में इस तरह की बात हो जाती है ।

इसके साथ ही साथ में यह भी कहना चाहता हूं कि तापेश्वरी में जहां पर एक्सप्लोजन हुआ था और उसमें जो बच्चे मरे थे वह कोई मिलिटरी एरिया नहीं है, वह तो एक कौने में है। वहां पर बम किस तरह से गया, किस तरह से वहां पर एक्सप्लोजन हुआ, यह सब सोचने की बात है। इसलिए मैं यह रिक्वेस्ट

[श्रीमतीपुष्पा बिन जनार्दनराय महेता]
करती हू कि हमारी जो बोर्डर एरिया की सिक्योरिटी है उसके लिए खास ध्यान दिया जाना चाहिये। यह कोई नई बात नही है क्योकि वहा पर इस तरह की बातें होती रहती हैं इसलिए आपको इस तरफ बहुत जोरो के साथ ध्यान करना चाहिये और वहा की सिक्योरिटी का पूरा इतजाम करना चाहिये ।

श्री विद्या चरण शुक्ल : मै माननीय सदस्या की बात को मानता हू कि वे जो बात कह रही हैं उनमे कुछ तथ्य है। जहा तक सीमा की सुरक्षा का सवाल है, उनको मालूम होना चाहिये कि सीमा की सुरक्षा के लिए एक सीमा सुरक्षा दल बनाया गया है और उसीके हाथ मे सीमा की सुरक्षा रहती है। उस सीमा सुरक्षा दल के साथ एक इटेलिजेन्स विंग भी है जो इस तरह की इटलिजेस की तरफ ध्यान रखता है और सीमा सुरक्षा दल के साथ अपने कार्यों मे मेल मिलाता है ।

जहा तक स्मगलिंग इत्यादि का सवाल है वहा रैवन्यू इटेलिजेस का एक विभाग है और वह सेन्ट्रल कस्टम्स एड एक्साइज के काम को देखता है और सीमा सुरक्षा दल उसको अपना पूरा सहयोग देता है ।

यह जो मिलिटरी आपरेशन कच्छ मे कुछ साल पहले हुआ था, जहा पर केवल लडाई हुई होगी वही पर यह आवश्यक नही है कि गोला बारूद हो सकता है, क्योकि लडाई के लिए चारो तरफ मोर्चाबदी करनी पडती है, रियर गार्ड एक्शन करना पडता है और उन जगहो पर भी गोला बारूद ले जाना पडता है। इस तरह से लडाई के क्षेत्र के अलावा और जगहो पर भी गोला बारूद मिल सकता है। लेकिन जो भी गोला बारूद इस तरह का मिलता है, उसकी जाच-पडताल की जाती है कि वह वहा कैसे पहुचा, उसमे कहा की मार्किग है—पाकिस्तान की मार्किंग है या चीन की मार्किंग है। इस तरह से हम हर चीज की पूरी तरह से जांच पडताल करने का यत्न करते हैं जिससे हमे ठीक से पता लग जाय। आखिर वहा गोला बारूद आया कहां से और यदि वह आया तो उसको कौन लाया, इस सब के बारे मे हम लोग देखते हैं। इसलिये मैं माननीय सदस्या से कहना चाहता हू कि इसके बारे मे भी हम पूरी तरह से जाच-पडताल कर के इस बात की कोशिश करेग कि जहा-जहां और कही सभावना है इस तरह के गोला बारूद के पडे रहने की उसको भी हम साफ कर सके जिस से इस तरह की दुखद घटनाए और आगे न हो सके।

श्री ना० कृ० शेजवलकर (मध्य प्रदेश) : क्या मैं मत्री जी से जान सकता हू कि बार्डर सिक्योरिटी फोर्स के पर्सनेल नियुक्त करते समय इस बात के लिये कोई आपके पास योजना है कि अराष्ट्रीय तत्व उसके अन्दर दाखिल न हो क्योकि यह सारा जो कुछ होता है, यह गोला बारूद जो आता है यह ऐसे लोगो के द्वारा कोल्यूजन करने से आता है, अपने आप चल कर के तो गोला बारूद नही आता है। तो मैं यह पूछना चाहता हू कि ऐसे अराष्ट्रीय तत्व बार्डर सिक्योरिटी फोर्स मे आयें नही, इसके लिये क्या सरकार के पास कोई योजना है ।

श्री विद्या चरण शुक्ल : हम लोग भरती करते समय इस बात का ध्यान रखते है कि कोई इस तरह के राष्ट्रद्रोही तत्व सीमा सुरक्षा दल मे न आये। फिर वे जो काम करते है उनके काम पर ध्यान रखा जाता है। अगर उनके काम मे किसी तरह का जरा भी शक होता है तो उसके बारे मे हम तुरन्त कार्रवाई करते है ।

DR. B. N. ANTANI : Madam, from the statement I have heard it said that no other live bomb was found. I again repeat and I have this information from two gentlemen, who have come from Bhuj today and they are in gallery, that six live bombs were found and given to the military. So, I would request the hon. Minister to verify the information that he has got. This is not a minor question My anxiety is based on the fact that we have had two invasions from Pakistan and we were not a little ashamed that the Ministry did not know where Chhad Bet was situated. This

was given away against our wishes and, therefore, our security from India Bridge is not complete. We had leakage from the radar at Tapeshwari and the news was flashed from Badin and thus we lost our Chief Minister, Balwantrai Mehta.

SHRI VIDYA CHARAN SHUKLA . The hon. Member wants us to look into the matter further. We will definitely look into the matter that he has raised here.

श्री राजनारायण (उत्तर प्रदेश): मैं सरकार से यह जानना चाहता हूं कि यह तापेश्वरी जो बार्डर लाइन है उससे कितनी दूर पर है। चूकि यह भुज में है तो कम से कम 50 मील की दूरी जरूर होगी। 50 मील की दूरी पार कर के भुज शहर के अन्दर तापेश्वरी में आया बम और वहां स्कूल मे फटा जिस मे स्कूल के बच्चे मरे। फिर भी यह सरकार कह रही है कि सरकार बिल्कुल प्रिकाशन ले रही है। में यह जानना चाहता हूं कि क्या सरकार चाहती है कि सरकार के इस स्टेटमेंट पर हम यकीन करें। अगर वह ऐसा चाहती है तो वह हमें आश्वस्त करे कि राष्ट्र की सीमा सुरक्षा का जो उचित प्रिकाशन लेना चाहिये वह प्रिकाशन यह ले रही है। अभी तक जो सरकार का बयान हुआ है उससे हम आश्वस्त नही है।

यह भी मैं जानना चाहता हूं कि यह घटना किस तारीख को घटी और यह जो बम फटा, यह क्या कोई विदेशी मेक तो नही था, रूसी मेक तो नही था, अमरीकी मेक तो नही था। इसके बारे मे भी सरकार बताये कि यह रशियन मेक था, या अमरीकन मेक था या चाइनीज़ मेक था या कंट्री मेक था।

इसी के साथ साथ मै यह भी जानना चाहता हूं कि क्या इधर जो इस प्रकार की घटनाएं हो रही है, सरकार को इस बात की भी जानकारी है कि जिस ढंग से आज पाकिस्तान को अमरीका और रूस हथियारों की मदद बड़े पैमाने पर करने की बात कर रहे है, उससे पाकिस्तान के लोगों की हिम्मत बढ रही है। और जो हमारा सीमा क्षेत्र है उसमें अपने आदमियों को भेज कर वह आतंक पैदा कर सकता है।

श्री विद्या चरण शुक्ल : माननीय सदस्य ने मेरा मुख्य वक्तव्य सुना नही क्योंकि वे यहां मौजूद नही थे। इसलिए उन्होंने ऐसे प्रश्न पूछे जिन को पूछने की कोई आवश्यकता नही थी। मैंने अपने मुख्य वक्तव्य मे यह बताया था कि दो अगस्त को यह दुर्घटना हुई। मैंने यह भी बताया था कि यह दुर्घटना भुज से 5 मील दक्षिण की तरफ हुई।

श्री राजनारायण : बार्डर से कितनी दूर?

श्री विद्या चरण शुक्ल: भुज बार्डर से कितनी दूर है इस का मुझे अंदाज नही है।

श्री राजनारायण : 55 मील।

श्री विद्या चरण शुक्ल : मैंने इस के बारे में भी पहले बताया। यह आवश्यक नही है कि इस प्रकार का आर्म स्टोर केवल जहा पर हमारी सीमा है वही पर रखा जाय। उस के पीछे बहुत जगह ऐसी आवश्यकता पडती है जहा इन चीजो को रखना पडता है। वहा पर हो सकता है कि कुछ बम या लाइव एम्युनिशन इधर उधर हो जायं, क्योंकि जब उन को ट्रान्सपोर्ट किया जाता है तब ऐसा होने की संभावना रहती है और ऐसा होता रहता है। यह भी मैंने कहा था कि सोर्स और नेचर, कहां से आया, कैसे आया इस सब के बारे मे जांच-पडताल की जा रही है

श्री राजनारायण : बना कहा का था ?

श्री विद्या चरण शुक्ल : वह सब पता लगाया जा रहा है। एक्सपर्ट्स के हाथ मे यह मामला है। इस तरह जो जो प्रश्न मान्नीय सदस्य ने पूछे उन सब का उत्तर पहले दिया जा चुका है लेकिन मान्नीय सदस्य पहले मौजूद नही थे।

SHRI DAHYABHAI V. PATEL: Madam, this is evasive. We should not take one month to find out the markings. The markings are in a fixed place and they could be very easily found out. It is one month now and the Minister says : Why not immediately?

SHRI VIDYA CHARAN SHUKLA : If the markings were clear, we would have immediately indicated it. The markings were not clear and, therefore,

[Shri Vidya Charan Shukla]
detailed investigations—chemical and many other investigations that are necessary have to be made to determine the source of the bomb or the source of the ammunition.

SHRI DAHYABHAI V. PATEL: The answers are not convincing at all.

कुमारी मनिबेन वल्लभभाई पटेल : बात यह है कि भुज जिस जगह पर है वहा पर कोई सुविधाये नही है इसलिये वहा कोई जाता नही है। कच्छ के बारे मे यहीं पर बैठकर के कागज पर समझौता कर लिया गया। हमारी गुजरात की सरकार ने कहा भी था कि इस तरह का समझौता न किया जाय, लेकिन उस को माना नही गया। आज भी मुझे शक है कि अभी तक यहा से कोई वहा यह देखने के लिये गया है कि वहा कोई सुविधाये हैं या नही है। जो जिम्मेदार आदमी है उनको वहा पर जा कर देखना चाहिए कि कौन सी सुविधाये नही है और फिर उन सुविधाओं का प्रबध करना चाहिये। मै यह भी चाहती हू कि वहा पर जो लोग रखे जाये वह पूरे भरोसे वाले आदमी हो।

श्री विद्या चरण शुक्ल : यह बात ठीक हो सकती है कि वहा पर कोई सुविधाये न हो और लोग वहा जाने मे हिचकते हो, लेकिन जहा तक हमारे सीमा सुरक्षा बल का सवाल है उस के जिन अधिकारियो को यह जिम्मेदारी दी गही है वे वहा जाते ही रहते है। उन को चाहे कोई सुविधा मिले या न मिले, लेकिन उन को अपने कर्तव्य को निभाना ही पडता है और वहा जाना पडता है। यहा पर जिन जिन के हाथ मे सीमा सुरक्षा का काम दिया गया है वे वहा अवश्य जाते है।

REFERENCE TO STRIKE IN TEA PLANTATIONS AND IN JUTE INDUSTRY

SHRI NIREN GHOSH (West Bengal): Madam, I would like to draw the attention of the Government to the fact that unless the strike in the tea plantation area in West Bengal is settled within a week, the entire crop will be lost. It seems the Government of India is taking an attitude of wait and see. I think that would not be helpful in this case. Further, as regards jute also, in the Raigarh Jute Mill the strike is continuing in violation of the agreement reached by that Mill that they would implement whatever agreement was finally arrived at. Still they are not doing it I understand the Government is making some effort. As regards the Budlies some 30,000 Budlies have been laid off. They are making some efforts, I was told but it should not be delayed, because an explosive situation in the jute industry may again arise.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): Madam, so far as jute is concerned, I got in touch with the Chairman of IJMA. He had written to me and I have replied to him. I also got in touch with Mr. Goenka and I told him that the complaint is that it is being violated. He said that he would see that it would not be done. I rang up the West Bengal Minister also and spoke to him about it. As regards the other mill in Madhya Pradesh, they were not a party to the agreement, but I told the Madhya Pradesh Labour Minister that he should call them.

SHRI NIREN GHOSH: The management agreed that they will abide by the agreement.

SHRI JAISUKHLAL HATHI: I have spoken to him and he is looking into the matter.

So far as tea is concerned, today I have been in touch and have spoken to the Labour Minister of West Bengal I spoke to him this morning. He said he is negotiating. I asked him whether he thinks I should come. He said, not for some time yet, he would try himself. The other two leaders, Shri Jatin Chakravarty and Shri Kali Mukherjee, were to go to Darjeeling, but their plane could not land and so they could not go.

SHRI A. P. CHATTERJEE (West Bengal): Mr. Monoranjan Roy, one of the leaders, is here, he may be heard.

SHRI JAISUKHLAL HATHI: Shri Jatin Chakravarty has told me that both of them will be coming here on the 25th In the meantime they are discussing there They will go today. After their return they will come back here and we shall discuss.